

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.307/14/HDB/2017
NAME OF THE COMPANY	ELbit Medical Diagnostics Ltd
NAME OF THE PETITIONER(S)	ELbit Medical Diagnostics Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abu Akram	Adv	9849170007 aakram0007@gmail.com	A. Akram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Abu Akram, Ld. Counsel for the Petitioner Company.

Post the case on 22.02.2018 for final hearing.

Member (T)

Member (J)

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